NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.27/(MAH)/2013

CORAM:

Present:

SHRI M.K.SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Mr. Birenbhai R. Panchal

V/s.

M/s. Eyelid Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. A JAY KUMAR Practicing
Company
Becretary
For Respondent
NO. 1

2. Region Khandelwal instructed by Adv.
Harish Shah for
Petitioner

ORDER C.P. No. 27/111/CLB/MB/MAH/2013

- The Learned Representatives of both the sides are present.
- They state that an Appeal against the Order of this Bench is Admitted and listed for hearing before NCLAT.
- Under the circumstances matter is adjourned to 28.11.2017.

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017 SD/-

M.K. Shrawat Member (Judicial